Government of India
Ministry of Development of North Eastern Region

RAJYA SABHA
UNSTARRED QUESTION No. 2904

To be answered on
Thursday, March 19, 2020/Phalguna 29, 1941 (Saka)

QUESTION
Pending proposal from North Eastern Region

2904. SHRI BIRENDRA PRASAD BAISHYA:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) present status of projects which are under process in North Eastern Region especially in Assam;

(b) details of total number of Detailed Project Report (DPR) received by Government on various Projects from State Governments of North Eastern Region particularly from Assam for last three years and till date;

(c) by when these DPRs will get final approval and sanction order for implementation as well as reasons for delay in sanctioning these DPRs; and

(d) criterion fixed by Government towards sanctioning a project on priority basis as well as procedures being adopted to expedite process of getting clearance or approval from concerned Ministry?

ANSWER
The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region
[Dr. Jitendra Singh]

(a) to (d) Under the schemes implemented by Ministry of Development of North Eastern Region like North East Special Infrastructure Development Scheme (NESIDS), projects are sanctioned based on prioritization done by the States upto the normative allocation of the State. In addition, this Ministry sanctions projects under special development packages like those for Bodoland Territorial Council (BTC); Karbi Anglong Autonomous Council (KAATC) and Dima Hasao Autonomous Council (DHATC) and a pilot scheme of Hill Area Development Programme (HADP). Under NESIDS, Detailed Project Reports (DPRs) of selected projects are prepared by the State Government and approved by State Level Committee chaired by Chief Secretary of the concerned State. Based on the recommendations of State Level Committee, this Ministry decides upon sanctioning of the projects. As on date, 31 projects of various North Eastern States costing Rs.264.46 crore, are under process in the Ministry for sanction including 25 projects worth Rs.205.50 crore in Assam. In addition, North Eastern Council (NEC) sanctions project under North East Road Sector Development Scheme (NERSDS) and schemes of NEC.

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